F.No. 01(03)/Roster/CESTAT/2025/Part-II **Customs, Excise and Service Tax Appellate Tribunal** West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.06.2025

ORDER NO. 124 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT**, **New Delhi** from **07.07.2025** to **18.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Dr. Rachna Gupta, Hon'ble Member (Judicial) and	Service Tax Division Bench
07.07.2025	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	matters
to		
18.07.2025		

Note:

1. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

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